

## RAJYA SABHA

Monday, the 3rd September, 1973/12th

Bhadra 1895 (Saka)

The House met at eleven of the clock  
[MR DEPUTY CHAIRMAN in the Chair]

### REFERENCE TO STATE TAKEOVER OF FOODGRAINS

MR DEPUTY CHAIRMAN Papers to be laid

SHRI BHUPESH GUPTA (West Bengal) Sir, before any other item is to be taken up I want to make a submission. You are well aware from today's Press reports that the Government is going back on the assurance given about the State takeover of wholesale trade in rice. You might have seen the report about rice takeover in the Press.

MR DEPUTY CHAIRMAN Shri Om Mehta Papers to be laid

SHRI BHUPESH GUPTA Sir, we want an assurance from the Government right now. (Interruptions from several Members)

श्री योगेन्द्र शर्मा (बिहार) सरकार न आश्वासन दिया था कि चावल का थोक व्यापार का अग्रग्रहण करेगी। अब सरकार पीछे हट रही है। सरकार यहाँ पर आश्वासन दे।

SHRI BHUPESH GUPTA Sir, we want an assurance from the Government on the floor of this House. (Several interruptions) They have gone back on their assurance about the State takeover of rice wholesale trade.

श्री योगेन्द्र शर्मा सरकार यहाँ आश्वासन दे कि चावल का थोक व्यापार का अग्रग्रहण करेगी। इस मौक़े पर ही यहाँ एक नज़र ग़ौर करें। इस बात का आश्वासन मिलना चाहिए।

SHRI BHUPESH GUPTA You may call Mr. Fakhruddin Ali Ahmed here to explain the position. Sir.

(Several interruptions)

श्री योगेन्द्र शर्मा आश्वासन सरकार नहीं देगी कि चावल का थोक व्यापार का अग्रग्रहण करेगी।

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ता यहाँ कार्यवाही नहीं करेगी। जनता भूखा मरेगी।

श्री सूरज प्रसाद (बिहार) आप सरकार का कहिए। आप सरकार का आश्वासन देने के लिये कहिये।

SHRI BHUPESH GUPTA Sir, everybody knows what is happening. (Several interruptions)

श्री योगेन्द्र शर्मा जब तक एग्जोरेम नहीं मिलेगा हम सदन की कार्यवाही नहीं चलाने देंगे। हम सब के सब चल जायेंगे सत्तावमान हा जायगा सरकार आश्वासन दे कि इस महीने में चावल के थोक व्यापार का अग्रग्रहण करेगी। वह यह आश्वासन दे। हम कार्यवाही नहीं चलाने देंगे। जब तक आश्वासन नहीं मिलेगा कार्यवाही नहीं होगी।

MR DEPUTY CHAIRMAN Nothing to be recorded.

(Several hon. Members went on speaking)

MR DEPUTY CHAIRMAN Papers to be laid on the Table.

### PAPERS LAID ON THE TABLE

#### The Hyderabad Municipal Corporations (Amendment) Amending Act, 1973

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA) Sir, I beg to lay on the Table, under sub-section (3) of section 3 of the Andhra Pradesh State Legislature (Delegation of Powers) Act 1973 a copy (in English and Hindi) of the Hyderabad Municipal Corporations (Amendment) Amending Act 1973 enacted by the President [Placed in Library See No. LT 5594/73].

#### Notifications under the Andhra Pradesh Panchayat Samithis and Zilla Parishads Act, 1959 and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA) Sir, on behalf of Prof. Sher Singh, I beg to lay on the Table —